

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.1597  
TO BE ANSWERED ON 12.12.2023**

**PM-DAKSH YOJANA IN UTTAR PRADESH**

**1597. DR. RAMAPATI RAM TRIPATHI:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-**

- (a) the total number of persons who have been trained under the Pradhan Mantri Dakshtra Aur Kushalta Sampann Hitgrahi (PM-DAKSH) Yojana from the State of Uttar Pradesh and specifically from the Deoria parliamentary constituency;
- (b) the number of beneficiaries who got employed after the completion of the training;
- (c) the role played by the Government in getting the beneficiaries placed;
- (d) whether the Government is taking steps for the effective publicity of the yojana so that maximum eligible people can benefit from scheme, if so, the details thereof and if not, the reasons therefor; and
- (e) whether the Government is planning to provide any support to those who could not find employment even after the completion of the training, if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SUSHRI PRATIMA BHOUMIK)**

(a) & (b): Pradhan Mantri Dakshtra Aur Kushalta Sampann Hitgrahi (PM-DAKSH) Scheme is a Central Sector Scheme launched in the Financial Year 2020-21. The main objective of the Scheme is to provide high quality skills to candidates of age group 18-45 belonging to socially, educationally and economically marginalized sections of the society including SCs, OBCs, Denotified Tribes (DNTs), EBCs, SafaiKaramcharies including Waste Pickers through training institutes/partners. The total number of persons trained under the scheme in the State of Uttar Pradesh during last three years is annexed. During 2020-21, in the District Deoria, 60 SC trainees were trained out of which 31 trainees were successfully engaged in gainful employment.

(c): The scheme has provisioned for release of funds to the training institutes after placing 70% or more of the trainees under short term programme and long term training programme in wage/self-employment. The release of funds to the institutes is subject to fulfilling this requirement.

(d): At the beginning of the Financial Year, publicity through newspaper advertisements/ social media, information on web portals of Ministry and its Corporations is affected to maximize eligible people can benefit from the scheme.

(e): The thrust of the scheme is on enhancement of earning of livelihood of the trainees through wage and self-employment. The certificate of training makes such trainees eligible for loans for their livelihood from banks supported under various schemes of Government of India.

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**Annexure****Annexure to the Unstarred Question 1597 for answer on 12.12.2023 regarding “PM-DAKSH Yojana in Uttar Pradesh”****(Rs. in Crore)\***

Sl. No.	Name of the State	2020-21		2021-22		2022-23	
		Physical (No. of Trainees)	Financial (Total training cost)*	Physical (No. of Trainees)	Financial (Total training cost)*	Physical (No. of Trainees)	Financial (Total Training cost)*
		TOTAL	TOTAL	TOTAL	TOTAL	TOTAL	TOTAL
1	Uttar Pradesh	6659	7.5798	7798	12.2704	4167	6.7291

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